

Public Library, Patna, for the year 1995-96.

[Placed in Library. See No. LT-1665/97]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 1995-96.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-1666/97]

**Notifications under Major Port Trust Act, 1963 and Annual Report and Review on the working of Nationalship Design and Research Centre, Vishakhapatnam for the year 1995-96 etc.**

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : Sir, I beg to lay on the Table-

- (1) copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trust Act, 1963 :-

- (i) G.S.R. 537 (E) published in Gazette of India dated the 22nd November, 1996 approving the Tuticorin Port Trust Employees (Contributory Outdoor and Indoor Medical Benefit after Retirement) Regulations, 1996.
- (ii) G.S.R. 572 (E) published in Gazette of India dated the 17th December, 1996 approving the Mumbai Port Trust (Recruitment of Heads of Departments) Amendments Regulations, 1996.

[Placed in Library. See No. LT-1667/97]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Ship Design and Research Centre, Visakhapatnam, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Ship Design and Research Centre, Visakhapatnam, for the year 1995-96.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-1668/97]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.

- (i) Review by the Government of the working of the Shipping Corporation of India Limited, Bombay, for the year 1995-96.
- (ii) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-1669/97]

**Annual Report and Review of the Working of Central Council of Homoeopathy, New Delhi for the year 1995-96 etc.**

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Homoeopathy, New Delhi, for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1670/97]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Calcutta, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Homoeopathy, Calcutta, for the year 1994-95.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-1671/97]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Calcutta, for the year 1995-96, alongwith Audited Accounts.